

LOK SABHA DEBATES

Second Series

VOLUME VIII

(11th November to 22nd November, 1957)



**THIRD
SECOND SESSION, 1957**

(Vol. VIII contains Nos., 1 to 10)

**LOK SABHA SECRETARIAT
NEW DELHI**

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N.B.—The sign + above the name of a Member on Questions which were orally answered indicates that the Question was actually asked on the floor of the House by that Member.

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LOK SABHA

Tuesday, 12th November, 1957.

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

DEATH OF SHRI TYABJI

Mr. Speaker: I have to inform the House of the sad demise of a sitting Member, Shri F. B. Tyabji who passed away at 2:30 this morning at the Willingdon Hospital. He had a heart attack yesterday afternoon and was admitted to the Hospital. He was only 53 years old.

Shri Tyabji was elected to the Second Lok Sabha from the Jalna constituency of Bombay State.

He was a prominent member of the House and a highly cultured man who

used to take prominent part in debates. During the short period he was a member of this House he made his mark by his effective contribution and endeared himself to all by his great qualities of head and heart.

We mourn the loss of this friend and I am sure the House will join with me in conveying our condolences to the family of the deceased.

The House may kindly stand in silence for a minute to express its sorrow.

The Members then stood in silence for a minute

We may now adjourn as a mark of respect in accordance with past practice. The Lok Sabha will meet again at 11 A.M. tomorrow.

11:03 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, the 13th November, 1957.

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DAILY DIGEST

[Tuesday, 12th November, 1957]

OBITUARY REFERENCE	COLUMNS 197-98	COLUMNS
		AGENDA FOR WEDNESDAY, THE 13TH NOVEMBER, 1957

The Speaker made a reference to the passing away of Shri Tyabji, a sitting Member of Lok Sabha. Thereafter the Members stood in silence for a minute as a mark of respect and Lok Sabha adjourned for the day.

Further consideration of the Industrial Finance Corporation (Amendment) Bill, motion to refer the Mines and Minerals (Regulation and Development) Bill to Joint Committee and also consideration of the Indian Tariff (Amendment) Bill.